

Chaudhyary Labels Vs. CATMOSS Retail Pvt. Ltd. & Ors.

CC No. 12681/2016

29.06.2020

Present: None for the complainant.
Sh. Ayush Yesudas Ld proxy counsel for accused.

At request of Ld. Proxy Counsel for accused, NBW issued against the
accused are further stayed till NDOH.

To come up on 30.07.2020.


(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020

Kamal Kapoor Vs. CATMOSS Retail Pvt. Ltd. & Ors.

CC No.2717/2020

29.06.2020

Present: None for the complainant.
Sh. Ayush Yesudas Ld proxy counsel for accused.

At request of Ld. Proxy Counsel for accused, NBW issued against the
accused are further stayed till NDOH.

To come up on 30.07.2020.


(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020

Praveen Vs. CATMOSS Retail Pvt. Ltd. & Ors.

CC No.12682/16

29.06.2020

Present: None for the complainant.
Sh. Ayush Yesudas Ld proxy counsel for accused.

At request of Ld. Proxy Counsel for accused, NBW issued against the
accused are further stayed till NDOH.

To come up on 30.07.2020.


(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020

Vipul Crafts Vs. CATMOSS Retail Pvt. Ltd. & Ors.

CC No. 8628/2016

29.06.2020

Present: None for the complainant.
Sh. Ayush Yesudas Ld proxy counsel for accused.

At request of Ld. Proxy Counsel for accused, NBW issued against the accused are further stayed till NDOH.

To come up on 30.07.2020.


(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020

Chaudhary Labels Vs. CATMOSS Retail Pvt. Ltd. & Ors.

CC No. 12638/2016

29.06.2020

Present: None for the complainant.
Sh. Ayush Yesudas Ld proxy counsel for accused.

At request of Ld. Proxy Counsel for accused, NBW issued against the accused are further stayed till NDOH.

To come up on 30.07.2020.


(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020

Chaudhary Labels Vs. CATMOSS Retail Pvt. Ltd. & Ors.

CC No. 12684/2016

29.06.2020

Present: None for the complainant.
Sh. Ayush Yesudas Ld proxy counsel for accused.

At request of Ld. Proxy Counsel for accused, NBW issued against the
accused are further stayed till NDOH.

To come up on 30.07.2020.


(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020

State Vs. Bhavjot Singh @ Sohan Singh
E-FIR No. OD-PCW-000303/2020
U/S 379/411 IPC
PS Paschim Vihar

29.06.2020

Present: Ld. APP for State.
Sh. Tejinder Singh, Ld counsel for accused/applicant.

Ld counsel for accused/applicant wishes to withdraw the present application.
In view of the same, the present application stands dismissed as withdrawn.



(RINKU JAIN)
DUTY MM/WEST/DELHI
29.06.2020